

IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH "B", PUNE

BEFORE SHRI R.S. SYAL, VICE PRESIDENT AND
SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER

ITA No. 1209/PUN/2019

निर्धारण वर्ष / Assessment Year : 2016-17

Ritesh Harishchandra Kolte, 92/100, Erandavanash Ankar Chage Society, Erandavana Gavthan, Pune 411 005 PAN : ABEPK3946J	Vs.	ACIT, Circle-2, Pune
Appellant		Respondent

Assessee by Shri M.K. Kulkarni
Revenue by Shri M.G. Jasnani

Date of hearing 10-06-2022
Date of pronouncement 10-06-2022

आदेश / ORDER

PER R.S. SYAL, VP :

This appeal by the assessee arises out of the order passed by the CIT(A)-3, Pune on 05-07-2019 in relation to the assessment year 2016-17.

2. Before us, the assessee has filed letter dated 08-06-2022 seeking permission to withdraw the appeal. The relevant contents of such letter reads as under :

"Since I wish to withdraw the appeal, please allow me to withdraw the appeal filed on 13-08-2019."

3. On perusal of the above letter and having no objection from the side of Id. DR, we allow the request of assessee to withdraw the appeal.

4. In the result, the appeal is dismissed as 'withdrawn'.

Order pronounced in the Open Court on 10th June, 2022.

Sd/-
(S.S.VISWANETHRA RAVI)
JUDICIAL MEMBER

Sd/-
(R.S.SYAL)
VICE PRESIDENT

पुणे Pune; दिनांक Dated : 10th June, 2022
Satish

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order is forwarded to:

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. The CIT(A)-3, Pune
4. The Pr. CIT-2, Pune
विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, पुणे "B" /
5. DR 'B', ITAT, Pune
6. गार्ड फाईल / Guard file

आदेशानुसार/ BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune

		Date	
1.	Draft dictated on	10-06-2022	Sr.PS
2.	Draft placed before author	10-06-2022	Sr.PS
3.	Draft proposed & placed before the second member		JM
4.	Draft discussed/approved by Second Member.		JM
5.	Approved Draft comes to the Sr.PS/PS		Sr.PS
6.	Kept for pronouncement on		Sr.PS
7.	Date of uploading order		Sr.PS
8.	File sent to the Bench Clerk		Sr.PS
9.	Date on which file goes to the Head Clerk		
10.	Date on which file goes to the A.R.		
11.	Date of dispatch of Order.		

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